

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 54/CTB/2019, IA (IB) No. 308/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	ASREC India Ltd. -Vs- R.K. Jain Construction (India) Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

IA 308 of 2022 –
Mr. Atishay Jain, Adv.
Mr. Tanushree Sogani, Adv.
Mr. Kunal Kanungo, Adv.

For Respondent (s)

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ORDER

Ld. Counsel Mr. A. Jain appears on behalf of the applicant. Application has been filed by the Chairman of the Monitoring Committee, reporting closure of CIRP. Submissions taken on record. Report also taken on file. Accordingly, this application allowed and disposed of.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)